

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 58 of 2014**

**Dated : 3<sup>rd</sup> March, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s Jindal Power Ltd.,** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors** ..... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh  
Mr. Tabrez Malawat

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-2

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **25<sup>th</sup> April,**  
**2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

vt/kt